NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 127/2006 **CA. NO.**

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE COMPANY: M/s. Johari Exports P. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Karan Malhota, Adv. 2. Pooja M. Saigal Adv

Petitioners Prepondal

ORDER

Arguments part heard.

2. To come up for conclusion on 28.10.2016.

(Ina Malhotra) Member Judicial